

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.198/MP/2016

Subject :Petition seeking (Grant of Connectivity, Long-term Access and Medium-term Open access in inter-state Transmission and related matters) Regulations, 2009 and the provisions of CERC (Sharing of Inter-state transmission charges and losses) Regulations, 2010 for Singrauli Small Hydro (8MW).

Date of hearing : 20.12.2016

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Petitioner : NTPC Limited

Respondents : Power Grid Corporation of India Limited&Others

Parties present : Ms. SwapnaSeshadri, Advocate, NTPC
Ms. SaloniSacheti, Advocate, NTPC
Shri V.K.Jain, NTPC
Shri K.K. Narang, NTPC
Shri Nishant, NTPC
Ms. Suparna Srivastava, Advocate, PGCIL
Ms. Jyoti Prasad, PGCIL
Shri Swapnil Verma, PGCIL

Record of Proceedings

Learned counsel for the petitioner requested for three weeks time to file rejoinder to the reply filed by PGCIL. Request was allowed by the Commission.

2. The Commission directed the petitioner to file its rejoinder by 13.1.2017 with an advance copy to the respondents.The Commission directed the petitioner that due date of filing the rejoinder should be strictly complied with. No extension shall be granted on that account.
3. The Commission directed that the petitioner and the respondents to make efforts to sign the LTA Agreement before the next date of hearing.
4. The petition shall be listed for hearing on 24.1.2017.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Law)**